

has indicated that the total cost involved in payment of incentive bonus to the farmers of Punjab on wheat procured during the rabi 1985-86 was Rs. 32.36 crores.

(b) The Government of Punjab had incurred the expenditure.

(c) Does not arise.

Licences given for setting up of Sugar Mills in Cooperative Sector

3158. SHRI BIRINDER SINGH : Will the Minister of FOOD AND SUPPLIES be pleased to state :

(a) number of new licences given to each State to set up sugar mills in cooperative sector during the last five years;

(b) how many of them have been commissioned during their stipulated period; and

(c) whether some of them have asked for extension of commissioning period ; if so, how many of them have been given the extension ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) A Statement giving the State-wise details of letters of intent/licences issued for setting up new sugar mills in Cooperative Sector during the last five years is given below.

(b) and (c) Out of 50 Letters of intent/licences issued, 18 sugar factories have been commissioned. The validity periods stipulated in the licences/letters of intent of these 18 factories were extended from time to time after examining each individual case, on merits till these factories went into production.

Statement

Sl. No.	State	No. of new letters of intent/licences
1.	Uttar Pradesh	9
2.	Maharashtra	22

3. Punjab	5
4. Tamil Nadu	2
5. Gujarat	2
6. Karnataka	3
7. Orissa	2
8. Madhya Pradesh	1
9. Haryana	3
10. Dadra & Nagar Haveli	1

Total : 50

Damages to Kharif Crop for Want of Monsoon in Northern Districts of Karnataka

3159. SHRI NARSING RAO SURY-AVANSI :

Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether it is a fact that due to delay in the onset of Monsoon the Kharif Crop had almost withered and it is too late to save the crops in Northern Districts of Karnataka ; and

(b) if so, the measures taken by the State and the Central Government to face this drought threat ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) and (b) The Government of Karnataka have submitted a memorandum on 5th August, 1985 seeking Central assistance for relief measures in the areas affected by scarcity conditions. A Central Team will be visiting the State shortly to assess the extent of damages and measures required for meeting the situation.

Projects Constructed by N.B.C.C.

3160. SHRI K.S. RAO : Will the Minister of WOKS AND HOUSING be pleased to state :